

# HIGH COURT OF UTTARAKHAND AT NAINITAL

## CORRIGENDUM

No. 51 /UHC/Admin.A/2008

Dated: February 28, 2008.

In this Court's Notification No. 47/UHC/ Admin. A /2008 dated 28/02/2008, the words "Additional Civil Judge (Sr. Div.)" be read as "Assistant Sessions Judge [Civil Judge (Sr. Div.)] / Fast Track Court".

**By Order of the Court,**

**Sd/-**

**(V.K. Maheshwari)**  
Registrar General.